

Defective Case Register from 2026-03-11 to 2026-03-11

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CONTC/9173/2026	ADV	2026-03-11	i) wp(c) no. not mentioned in reference certificate.
2	D-CMAPL/46608/2025	M/S.BHASKAR CAHDNRA PANDA, A.TRIPATHY	2026-03-11	1.Period of Delay 35 days delay. 2.Reference certificate not furnished
3	D-CONTC/9170/2026	ADV	2026-03-11	i) wp(c) no.not furnished in Reference certificate.
4	D-BLAPL/7139/2026	ASHOK KUMAR SARANGI	2026-03-11	Annexure-1 not reflected at page-8
5	D-WP(C)/10229/2026	DURGESH NARAYAN RATH	2026-03-11	Page no.61 not neat and legible
6	D-CONTC/9177/2026	ADV	2026-03-11	30-OTHER DEFECT (IF ANY) i) wp(c) no. not mentioned in reference certificate.ii) Order dated 03-03-2025 passed in CONTC no 7414/2024 not properly arranged.
7	D-CRLMC/7201/2026	SUSHANTA HARICHANDAN	2026-03-11	30-OTHER DEFECT (IF ANY) 1. Name of father of the petitioner not furnished in the cause title.
8	D-ABLAPL/7185/2026	MALLICK BEBRAT SMRUTIRANJAN	2026-03-11	30-OTHER DEFECT (IF ANY) Hologram of Rs.50/- not affixed in V.nama.
9	D-CRLMC/7177/2026	MANAS KUMAR CHAND	2026-03-11	30-OTHER DEFECT (IF ANY) 1.Date of petition under Annexure-1 does not tally with Index and para-3 of the petition.
10	D-WPCRL/7242/2026	PARSURAM PANDA	2026-03-11	PAGE NO.9 NOT LEGIBLE
11	D-BLAPL/7133/2026	JAYADEBA BEHERA	2026-03-11	1.Lower Court case nomenclature not properly mentioned in petition. 2.Paragraphs incorrectly mentioned in petition as well as declaration of affidavit. 3. Page No.10 not legible.
12	D-WP(C)/9630/2026	DURGESH NARAYAN RATH	2026-03-11	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. page nos. 25 26 43 52 74 to 76 and 78 partially legible.2.D.C.fee Rs. 50/- to be paid on v.nama.
13	D-CONTC/9176/2026	ADV	2026-03-11	i)wp(c) no. not mentioned in Reference certificate.ii) Order dated 23-05-2024 under annexure -1 not properly arranged.
14	D-ABLAPL/7194/2026	ASISH KUMAR RAY	2026-03-11	14-NOT PROPERLY INDEXED. 30-OTHER DEFECT (IF ANY)

				Annexure-1 not reflected at page No.8
15	D-ABLAPL/7147/2026	SHYAM SUNDAR CHHUALSINGH	2026-03-11	30-OTHER DEFECT (IF ANY) 1. Year of P.S case no wrongly furnished in paragraph 1 of the application.
16	D-BLAPL/6775/2026	OM PRAKASH SARAN	2026-03-11	Age of the petitioner No.2 not mentioned in cause title
17	D-CRLMC/7224/2026	Akhand	2026-03-11	30-OTHER DEFECT (IF ANY) 1. C.Copy of F.I.R. to be filed.
18	D-ABLAPL/7152/2026	CHEERA RANJAN SATAPATHY	2026-03-11	30-OTHER DEFECT (IF ANY) 31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for S.R there after
19	D-BLAPL/7031/2026	SATYA RANJAN MULIA	2026-03-11	Case pending before the Lower Court incorrectly mentioned in petition
20	D-WP(C)/9569/2026	ANAM CHARAN PANDA	2026-03-11	1-COURT FEE IS DEFICIENT. R.6.00 to be paid.
21	D-WP(C)/10475/2026	SUJATA JENA	2026-03-11	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 17 not neat.
22	D-CRLA/7268/2026	DHANANJAYA MUND	2026-03-11	8-CAUSE TITLE NOT IN ORDER. Status of appellant not furnished.
23	D-ABLAPL/7189/2026	DEBASNAN DAS	2026-03-11	4-AFFIDAVIT/VERIFICATION NOT PROPER. Mobile Phone Numbers Of All The Signing Advocates Not Indicated.
24	D-ABLAPL/7180/2026	BIJAYA KUMAR RAGADA	2026-03-11	4-AFFIDAVIT/VERIFICATION NOT PROPER.
25	D-ABLAPL/6954/2026	ASIT KUMAR JENA	2026-03-11	Complete address of petitioner no.5 not furnished in C.T.
26	D-ABLAPL/7163/2026	ANIRUDHA DAS	2026-03-11	D.C.fee Rs. 50/- to be paid on v.nama
27	D-CRLA/6917/2026	MAHES DAS	2026-03-11	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Period of Delay 14 days .I.A. not filed. 2.Nomenclature of the case be corrected in entire petition.
28	D-WP(C)/9537/2026	PABITRA KUMAR NAYAK	2026-03-11	Page marking not correct in Book mark.
29	D-ABLAPL/6467/2026	SAMIR KUMAR MISHRA	2026-03-11	30-OTHER DEFECT (IF ANY) 1. F.I..R copy not filled.

30	D-CRLA/7003/2026	SANGRAM KESHARI ROUT	2026-03-11	1. status of the appellant not furnished.2. power not furnished in index.
31	D-WA/9772/2026	SASWAT DAS,A.G.A	2026-03-11	Detail address of Appellant no. 1 2 and respondent no. 2 not furnished.
32	D-ABLAPL/6997/2026	DEBI PRASAD PATTNAIK	2026-03-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
33	D-ABLAPL/7199/2026	PRADEEP KUMAR DASH	2026-03-11	.Mobile Phone Numbers Of All The Signing Advocates Not Indicated.
34	D-CONTC/8949/2026	ANIL KUMAR DAS	2026-03-11	1.Name of the Opp. party not correctly furnished in Index, Affidavit and V.nama. 3. Reference certificate not furnished.
35	D-ABLAPL/7188/2026	BIJAYA KUMAR RAGADA	2026-03-11	4-AFFIDAVIT/VERIFICATION NOT PROPER.
36	D-ABLAPL/7187/2026	BIJAYA KUMAR RAGADA	2026-03-11	30-OTHER DEFECT (IF ANY) Court fees of Rs.6/- not paid in Cause title.
37	D-CRLMC/7120/2026	SAUBHAGYA KETAN NAYAK	2026-03-11	1. Provision of law not correctly furnished in cause title
38	D-BLAPL/7264/2026	MAHES DAS	2026-03-11	Dist. of trial court order not furnished in C.T
39	D-CRLMP/39435/2025	AJAYA KUMAR PRADHAN	2026-03-11	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Nomenclature and Year not mentioned on V.nama. 2. Page no.13 not attested
40	D-ABLAPL/6996/2026	BISWABHUSAN DAS	2026-03-11	30-OTHER DEFECT (IF ANY) 1. Offence mentioned in the F.I.R copy not tally with offence mentioned in the paragraph 1 and 3 of the application. 2. F.I.R copy not legible
41	D-ABLAPL/7193/2026	MANAS RANJAN DHAL	2026-03-11	Names In Capital Letters Of All The Signing Advocates Not Indicated
42	D-BLAPL/7269/2026	AMITAV TRIPATHY	2026-03-11	31-As per standing order the details of victim/informant shall not be mentioned in the petition.
43	D-ABLAPL/6998/2026	SARADA PRASAD DASH	2026-03-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 30-OTHER DEFECT (IF ANY) 1. In prayer P.S case no G.R no wrongly furnished.
44	D-ABLAPL/7146/2026	SURYAKANTA DASH	2026-03-11	30-OTHER DEFECT (IF ANY) 1. Spl. Case no wrongly furnished in date and events
45	D-WP(C)/9629/2026	DURGESH NARAYAN RATH	2026-03-11	Welfare fund of Rs.50/- not paid

46	D-WP(C)/10318/2026	RAMANI KANTA PATTANAIK	2026-03-11	4-AFFIDAVIT/VERIFICATION NOT PROPER. 30-OTHER DEFECT (IF ANY) Page marking not tally with book mark and Index.Age of the petitioner not tally with affidavit and cause title.
47	D-WA/10083/2026	SASWAT DAS,A.G.A	2026-03-11	i) wp (c) no. wrongly mention in book mark. ii) Pages are not page mark after page no. 62 80 106.
48	D-WP(C)/10133/2026	MAHESWAR MOHANTY	2026-03-11	Name of the petitioner to be correct as per the under Annex-4.
49	D-ABLAPL/7128/2026	HRUDANANDA MOHAPATRA	2026-03-11	30-OTHER DEFECT (IF ANY) 1. Paragraph 5 of the application not filled.and paragraph 6 of the application filled twice.
50	D-BLAPL/7278/2026	JAYAKRISHNA MOHAPATRA	2026-03-11	1. Date of FIR in para.2 of annex.1 not tally with index.
51	D-CMP/10187/2026	AKASH KUMAR PATAJOSHI	2026-03-11	20-VERNACULAR CERTIFICATE NOT FURNISHED.
52	D-CMP/10313/2026	LAKSHMAN MISHRA	2026-03-11	Question of Maintainability.
53	D-CRLA/7075/2026	JAYANTI PANIGRAHI	2026-03-11	1. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 12.10/- to be paid on c.copy of annex.1.
54	D-ABLAPL/7138/2026	ASHOK KUMAR SARANGI	2026-03-11	30-OTHER DEFECT (IF ANY) IN AFFIDAVIT, AT SL NO-5 information wrongly furnished. 2. At page no- 6 Annexure-1 not mentioned and also not attested.
55	D-WP(C)/9190/2026	SASANKA SEKHAR SATAPATHY	2026-03-11	30-OTHER DEFECT (IF ANY) 1.Nomenclature of the case not correctly furnished.2.Prayer before ground not furnished
56	D-WP(C)/10672/2026	CHANDRAKANTA NAYAK	2026-03-11	30-OTHER DEFECT (IF ANY) Opp no-1 not correctly mentioned in the cause title.
57	D-RSA/10431/2026	AMIT KUMAR NATH	2026-03-11	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1.Authentication fee due on the Appellate Court Judgement Rs 1.10 Not Paid 2. C.Fee Payable be furnished in the Memo. of Appeal.
58	D-CRLMA/7256/2026	RAKESH BEHERA	2026-03-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Para no. not correctly furnished in declaration
59	D-ABLAPL/7113/2026	JATINDRA MOHAN ROUT	2026-03-11	30-OTHER DEFECT (IF ANY) Petition not correctly addressed to Honorable Court. 1. Page no 5 of the application not filled.

				2. Put up for S.R there after
60	D-WP(C)/9527/2026	ABHISEK PUROHIT	2026-03-11	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no-3 not correctly mentioned affidavit in the I.A.
61	D-WP(C)/9556/2026	HARA PRASAD RATH	2026-03-11	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Name of the Adv not mentioned capital letter in the v.nama
62	D-BLAPL/7155/2026	GYANA RANJAN SETHI	2026-03-11	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION Receipt Showing Serv.copy To Vigilance not Filed.
63	D-WP(C)/10387/2026	ASHUTOSH DAS	2026-03-11	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Welfare fund of Rs.50/- not paid.Page nos. 24 53 and 68 not neat.
64	D-BLAPL/7190/2026	DEBASNAN DAS	2026-03-11	20-VERNACULAR CERTIFICATE NOT FURNISHED. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 30-OTHER DEFECT (IF ANY) Page No. 14 not legible.
65	D-WP(C)/9533/2026	RIMJHIMBALA PATI	2026-03-11	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.
66	D-WP(C)/9560/2026	HARA PRASAD RATH	2026-03-11	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 16 and 17 not neat.
67	D-CRLMC/7105/2026	RAKESH BEHERA	2026-03-11	30-OTHER DEFECT (IF ANY) 1. Sl. no. 3 not correctly furnished in Affidavit.

68	D-CRLMC/7361/2026	MANORANJAN PADHY	2026-03-11	1. Name of the opp. party not mentioned in cause title. 2. Name of the Lower court not correctly furnished in the petition.
69	D-BLAPL/7165/2026	AMLAN SHAKTI PAUL	2026-03-11	30-OTHER DEFECT (IF ANY) Reference certificate not properly furnished.
70	D-WP(C)/9548/2026	PRAFULLA KUMAR MOHAPATRA	2026-03-11	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Age of the petitioner not tally with cause title and affidavit.Page 63 not partial neat
71	D-WP(C)/9518/2026	ANIRUDHA DAS	2026-03-11	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED D.Fee of Rs.50/- not paid in the v.nama
72	D-CONTC/10476/2026	ADV.	2026-03-11	C.T. of annex.1 to be filed .
73	D-CONTC/10472/2026	ADV.	2026-03-11	C.T. of annex.1 to be filed .
74	D-CRLREV/7291/2026	SANGRAM KESHARI ROUT	2026-03-11	C.copy of Annex-1not filed
75	D-CONTC/10482/2026	ADV.	2026-03-11	C.T. of annex.1 to be filed .
76	D-WP(C)/9549/2026	LALIT KUMAR MAHARANA	2026-03-11	30-OTHER DEFECT (IF ANY) Age of the petitioner not mentioned in the cause title.
77	D-CONTC/8951/2026	ADV.	2026-03-11	1.Reference certificate AND Vernacular certificate not furnished. 2. Annex-2 not paginated.
78	D-BLAPL/7175/2026	SAILAZA NANDAN DAS	2026-03-11	30-OTHER DEFECT (IF ANY) Free copy/Certified copy of Rejection order not filed.
79	D-RVWPET/10201/2026	SUVEN KUMAR PANI	2026-03-11	i) Year of the date of order wrongly mention in synopsis. ii) Detail address of petitioner and op. not furnished. iii) FAO no. and date of order not mention in prayer.
80	D-CONTC/8244/2026	SANGRAM JENA	2026-03-11	1. CONTC number not correctly furnished in Synopsis.
81	D-WP(C)/9555/2026	HARA PRASAD RATH	2026-03-11	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 15 and 16 not neat.
82	D-WP(C)/9652/2026	MOHAMMED FARADISH	2026-03-11	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in declaration.

83	D-RVWPET/10186/2026	ADV.	2026-03-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Period of Delay 101 days delay. 2. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. 3. Op. no. 1 in wp (c) not made a party in RVWPET. 4. Detail address of petitioner not furnished.
84	D-WA/10077/2026	AMBIKA PRASAD RAY	2026-03-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. 2. Good ground certificate not furnished.
85	D-WP(C)/9624/2026	DURGESH NARAYAN RATH	2026-03-11	Welfare fund of rs.50/- not paid
86	D-WA/10078/2026	SASWAT DAS,A.G.A	2026-03-11	Two pages not page mark after page no. 22 and 34
87	D-CONTC/10470/2026	ADV.	2026-03-11	C.T. of annex.1 to be filed .
88	D-WA/10080/2026	KIRAN KUMAR PATEL	2026-03-11	Reg. question of maintainability
89	D-WP(C)/9627/2026	DURGESH NARAYAN RATH	2026-03-11	welfare fund of rs.50/- not paid
90	D-ABLAPL/7156/2026	KALINGA KESHARI MOHAPATRA	2026-03-11	30-OTHER DEFECT (IF ANY) 1. In affidavit, occupation of the deponent not furnished.
91	D-WA/10081/2026	SASWAT DAS,A.G.A	2026-03-11	i) wp(c) no. wrongly mention in synopsis and date chart. ii) One page not page mark after page no.32.
92	D-CONTC/10203/2026	ADV.	2026-03-11	C.T. of annex.1 to be filed
93	D-BLAPL/7170/2026	RONIT GHOSH	2026-03-11	14-NOT PROPERLY INDEXED. 30-OTHER DEFECT (IF ANY) Wrongly Paginated after page-5.
94	D-WP(C)/9662/2026	N. ANDREWS	2026-03-11	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 30-OTHER DEFECT (IF ANY) 1. Welfare fee of Rs.50/- not paid in V.nama.2. AS per Index, Copy of Sale deed vide Annexure-2 not filed.
95	D-WP(C)/10793/2026	DR. SIMANCHALLA RANJIT	2026-03-11	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				1. Paragraph no. not correctly furnished in declaration of I.A
96	D-WA/10076/2026	ARPIT SARANGI	2026-03-11	i) Page mark not correctly mention in Index. ii) Detail address of Appellants and Respondents no. 1 2 4 to 12 are not furnished. iii) Reference certificate not furnished. iv) Para no not correctly furnished in appeal memo. v) Being aggrieved para not furnished. vi) Page no. 148 not in proper place.
97	D-WA/10079/2026	JAGAMOHAN PATTANAIK	2026-03-11	1.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. 2. Being aggrieved para not furnished. ii) Neat and legible copy of page no. 57 to 62 68 to 70 73 to 77 are to be filed.
98	D-CONTC/8387/2026	ADV.	2026-03-11	IN AFFIDAVIT OF DECLARATION (PAGE NO.10) LAST PART THE WORD WRIT PETITION BE CORRECTED AS CONTC.
99	D-WP(C)/9706/2026	BHAKTA RANJAN BARIK	2026-03-11	20-VERNACULAR CERTIFICATE NOT FURNISHED.
100	D-ABLAPL/6967/2026	TANMAYA KUMAR MOHANTY	2026-03-11	4-AFFIDAVIT/VERIFICATION NOT PROPER. As per FIRs. detail, year of the case in ref. certificate not tally
101	D-RSA/6485/2026	GYANA RANJAN MAHAPATRA	2026-03-11	1.Respondents No-2(d) and 2(e) of the L.A.Court not made Parties. 2.Between Pages No-35 and 36 two pages are there to be numbered
102	D-ABLAPL/7214/2026	RAKESH KUMAR SARANGI	2026-03-11	Paragraphs mentioned in petition as well as declaration of affidavit not proper.
103	D-CRLMC/7186/2026	MANAS KUMAR CHAND	2026-03-11	30-OTHER DEFECT (IF ANY) 1. Date of petition under Annexure-1 does not tally with Index and para-3 of the petition.
104	D-RSA/10284/2026	SATYABADI MANTRY	2026-03-11	C.Fee Payable be corrected in the Memo. of Appeal.
105	D-CONTC/8211/2026	ADV.	2026-03-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) Complete correct address not furnished of the contemnor in the cause title.ii) Father name of the deponent mentioned in affidavit and sl. no. 2 of the affidavit not tally.
106	D-CRLMC/7162/2026	PRIYA RANJAN SINGH	2026-03-11	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.17 19 and 21 not neat and legible.
107	D-CRLMC/7164/2026	ANIRUDHA DAS	2026-03-11	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 30-OTHER DEFECT (IF ANY) 1. Welfare fee of Rs.50/- not paid in V.nama.2.Page nos.7 and 8 not filed.

108	D-CRLMC/7198/2026	SUSHANTA HARICHANDAN	2026-03-11	30-OTHER DEFECT (IF ANY) 1. Name of father of the petitioner not furnished in the cause title.
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DEFECTIVE REPORT LIST**DEFECTIVE REPORT OF 11-03-2026 (CASES FILED BEFORE 2024)**

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	RSA/260/2018	RSA/260/2018	M/S.AMIT PR.BOSE, N. HOTA, D.J. SAHOO, S. DASH,, M/S SIDHARTHA MISHRA 1, R.R.MOHANTY	OTHERS. DCF OF RS 275.75 /- TO BE PAID OTHERS. C.COPY OF T.C JUDGEMENT NOT FILED OTHERS. C.FEE PAYABLE BE CORRECTED IN THE MEMO OF APPEAL OTHERS. PROPER PAGEMARKING BE MADE IN CONTINUATION WITH PAGE 44 ONWARDS